

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/5965 IA

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 16th November, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/219/2021 Dtd. 12.11.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.11.2021**, has been accepted.

Yours faithfully,

slr.

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/5966 IA, dated 16.11.2021
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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